

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 20 of 2011**

**Dated: 10<sup>th</sup> August, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**In the matter of:**

|                                 |                            |
|---------------------------------|----------------------------|
| <b>Yash Agro Energy Limited</b> | <b>..... Appellant(s)</b>  |
|                                 | <b>Vs.</b>                 |
| <b>M.S.E.D.C.L &amp; Anr.</b>   | <b>..... Respondent(s)</b> |

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Counsel for the Respondent (s) : Mr. Abhishek Mitra for MSEDCL.

**ORDER**

Learned Counsel for the appellant has already filed written submissions. Learned Counsel for the Respondent No. 2 is directed to file written submissions by 30.8.2011.

Judgment reserved.

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

**PK /RKT**

